

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 12 AUG 1993

APPLICATION NO(s). 640 / 93

Applicant(s)

Respondent(s)

T. Manja

vs

Govt

1. Manja, R/o Akkittibbale, K.R. Pet Tq.
Mandya Dist
2. Sri. G. Shantappa, Advocate, No. 8
Main Road Vasanth Nagar Block-52

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
~~STAY/INTERIM ORDER~~ passed by this Tribunal in the above said
application(s) on 27.3.93

Issued

[Signature]

[Signature]

[Signature]

[Signature]
DEPUTY REGISTRAR
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH : BANGALORE

DATED THIS THE 27th DAY OF JULY, 1993

PRESENT

HON'BLE JUSTICE MR. P.K. SHYAMSUNDAR .. VICE CHAIRMAN

HON'BLE MR. V. RAMAKRISHNAN ... MEMBER (A)

APPLICATION No.640/93

Manja, S/o. Late Ranga,
Occ. Cooli,
r/o. Akki Hebbalu,
K.R.Pet Taluk,
Mandya District.

... Applicant

(Shri G. Shanthappa ... Advocate)

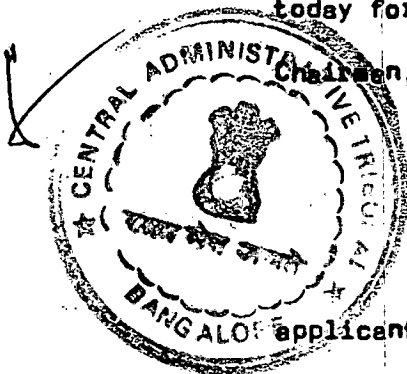
Vs.

1. The Union of India,
represented by its General Manager,
Southern Railways, Park Town,
Madras-3.
 2. The Divisional Railway Manager,
Southern Railway,
Mysore Division, Mysore.
 3. The Divisional Safety Officer,
Southern Railway,
Mysore Division, Mysore.
 4. The Station Master,
Akkihebbalu Railway Station,
K.R.Pet, Mandya District.
- ... Respondents.

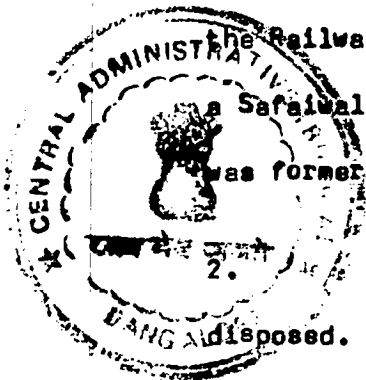
This application, having come up before this Tribunal
today for admission, Hon'ble Justice Mr. P.K. Shyamsunder, Vice-
Chairman, made the following :

ORDER

After having heard Shri G. Shanthappa for the
applicant, we find there is no need to admit this application.



We think it appropriate to direct the Respondent institution
the Railways to find out if they can appoint the applicant as
a Safaiwala in some other place nearby to the place where he
was formerly working.




With this observation, this application stands
disposed. Send a copy of this application to the respondents.

Sd/-
17/2-
MEMBER (A)

Sd/-
VICE CHAIRMAN

pap.

TRUE COPY


SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL

12/8/93